

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4076
ANSWERED ON:18.08.2000
OPENING OF NEW BANKS
ANANTA NAYAK;RAVINDRA KUMAR PANDEY

Will the Minister of FINANCE be pleased to state:

- (a) the State-wise number of banks set up, as on date, category-wise;
- (b) the details of deposits and turnover of these banks;
- (c) the number of proposals lying pending with RBI for opening of new banks, as on date, State-wise;and
- (d) the reaction of the Government thereto ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATH) :

(a) and (b) Banks are not set up State-wise. Perhaps information sought is about bank branches/offices. State-wise number of bank offices, deposits and credit of all scheduled commercial banks as on the last Friday of March 2000 is given in the enclosed statement-I.

(c) and (d) Under extant policy of Reserve Bank of India, opening of bank branches is to the discretion of banks and they do so after taking into consideration all relevant factors such as viability, potential for development of the area, commercial prospects availability of infrastructure etc. State-wise authorizations pending with banks for opening branches is given in the enclosed statement-II. Bank branches at the allotted centres will be opened on completion of infra structural arrangements etc.